

**National Company Law Tribunal**



**Allahabad Bench**

CP No.(IB) 171/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2018

NAME OF THE COMPANY: APL Apollo Tubes Ltd. Vs. G S Express Pvt. Ltd.

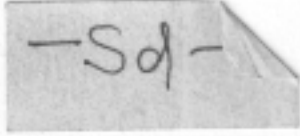
SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajesh Kumar Srivastava	Advocate	RES. NO-1	
2.	Aditya Singh	Advocate	Applicant-Co.	

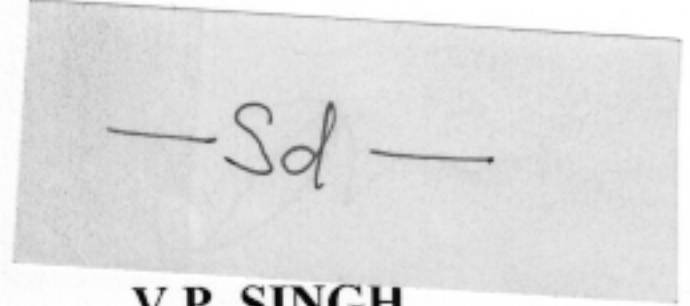
**CP NO. (IB) 171/ALD/2018**

Parties are represented by their respective counsel. Heard, reserved for order.

**Dated: 25.05.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid